COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 279 OF 2015 & IA NO. 871 OF 2018

Dated: 7th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Aryan Coal Beneficiation Pvt. Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Lakhyajit Singh B.

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Sachin Dubeyfor R-1

Ms. Ranjitha Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-2

Mr. Jitender Kumar for R-4

<u>ORDER</u>

Learned counsel for the Respondent No. 2 has filed his written submissions in the appeal. The same was taken on record.

Judgment is reserved.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/kt